

10-Point Plan of Coal India Limited

2137. SHRI K. RAMAMURTHY : Will the Minister of ENERGY be pleased to state :

(a) the details of the 10-point plan adopted by the Coal India Ltd., to secure higher productivity in the coal mines; and

(b) to what extent the non-core sector consumers in the southern States are likely to be benefited by this 10-point plan of Coal India Limited ?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI C. K. JAFFAR SHARIEF) : (a) Coal India's medium term plan to secure higher productivity in the coal mines has the following components :

- Planning and execution of mining projects with high OMS
- manpower control to improve labour productivity
- improvement in availability and utilisation of equipment;
- introduction of improved materials management system;
- reduction in energy consumption;
- better contract management to ensure expeditious completion of works:
- labour participation;
- computerisation of administrative and managerial operations and development of improved management information system;
- improvement of managerial climate;
- establishment of better communication facilities between the mines, the areas, the company head-quarters and the holding company.

(b) There is no direct relation between CIL's efforts to secure higher productivity in coal mines and supplies to non-core

consumers. However, with better availability of coal, the consumers in Southern States who are linked to CIL sources can expect better supplies.

Contracts to foreign Companies for Oil exploration

2138. SHRI BHATTAM SRIRAMAMURTY : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether any specific time schedule for the execution of the contract entered into with a Canadian Company operating from Dubai for exploration of hydrocarbons in 1500 sq. KM in Krishna-Godavari Basin was mentioned in the contract; and

(b) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAFIQUE ALAM) : (a) and (b). Government of India and ONGC have signed a contract with International Petroleum (Bermuda) Ltd. for exploration of hydro-carbons in the block KG-OS-IV spanning an area of 1620 sq. KM in Krishna-Godavari offshore basin. The duration of this contract would be Twenty-five years, if oil is discovered in commercial quantities. If there is no commercial discovery, the contract would be terminated after a maximum of seven years.

[Translation]

Power Projects based on Natural Gas

2139. SHRI BALWANT SINGH RAMOOWALIA : Will the Minister of ENERGY be pleased to state :

(a) whether the projects for generation of electricity based on natural gas are quickly commissioned and the cost of electricity so produced is also comparatively less; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) and (b). Gas-